

PROGRAMME

Subject : "Dispute Settlement and Protection of Consumer Rights in the Telecom and Broadcasting Sectors"

Saturday, the 20th October, 2007 at Srinagar

Venue : Sher-I -Kashmir International Convention Center

09.30 am to 10.00 am Registration of delegates

INAUGURAL SESSION

10.00 am to 10.10 am Address by **Shri D.S. Mathur**, Secretary, Department of Telecommunications, Government of India

10.10 am to 10.20 am Address by **Hon'ble Mr. Justice D.P.Wadhwa**, Former Judge of Supreme Court & former Chairperson, Telecom Disputes Settlement & Appellate Tribunal (TDSAT) on "Evolving dispute resolution scenario in telecom and broadcasting sectors"

10.20 am to 10.30 am Address by **Hon'ble Mr Justice Aftab Alam**, Chief Justice, High Court of Jammu & Kashmir

10.30 am to 10.40 am Inaugural Address by **Hon'ble Mr Justice D.K.Jain**, Judge, Supreme Court of India.

10.40 am to 10.50 am Address by **Hon'ble Mr. Justice Arun Kumar**, Chairperson, Telecom Disputes Settlement & Appellate Tribunal (TDSAT).

Tea Break

SESSION-1

(Topic: Status of Dispute Settlement Mechanism in Telecom and Broadcasting Sectors in India)

11.05 am to 11.10 am Opening remarks and introduction of the panelists by Chairman of the session, **Mr Altaf Hussain Naik**, Advocate General, Jammu and Kashmir

11.10 am to 12.10 pm Presentations by: -

- (i) Shri Manjul Bajpai, Advocate
- (ii) Shri Jawahar Goel, President, Indian Broadcasting Foundation
- (iii) Shri Kuldeep Goyal, CMD, BSNL.
- (iv) Shri Manoj Kohli, President & CEO, Bharti Airtel.
- (v) Shri Ashok Mansukhani, President, MSO Alliance, India.

12.10 pm to 12.50 pm Interactive Session between the panelists and the audience.

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SESSION – 2

(Topic: Consumer Rights under the Telecom Regulatory Authority of India Act, 1997 and Redressal of Consumer Grievances)

- 01.35 pm to 01.40 pm Opening remarks and introduction of the panelists by Chairman of the Session, **Hon'ble Mr Justice G.D. Sharma**, President State Consumer Disputes Redressal Commission, Jammu & Kashmir.
- 01.40 pm to 02.40 pm Presentations by: -
- (i) Ms. Indu Malhotra, Senior Advocate
 - (ii) Shri A.Mohan, Executive Vice-President , Zee Network
 - (iii) Shri Devender Rana, President, M/s Take One Television and Technologies Pvt. Ltd.
 - (iv) Ms. Roop Sharma, President, Cable Operators Federation of India.
 - (v) Shri T.R.Wadhwa, CGM, J&K Telecom Circle, BSNL
- 02.40 pm to 3.20 pm Interactive Session between panelists and the audience
- Valedictory Session**
- 03.25 pm to 03.35 pm Address by **Shri Vinod Vaish**, Former Member, Telecom Disputes Settlement & Appellate Tribunal (TDSAT).
- 03.35 pm to 03.45 pm Summing up of the proceedings and Valedictory Address by **Lt.Gen. (Retd.) D.P.Sehgal**, Former Member, Telecom Disputes Settlement & Appellate Tribunal (TDSAT).
- 3.45 p.m to 3.55 pm Vote of thanks by **Shri A.K. Agnihotri**, Registrar, TDSAT

TEA